tary of Rajya Sabha: -

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 3rd March, 1970, agreed without any amendment to the Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1970, which was passed by the Lok Sabha at its sitting held on the 24th February, 1970."

12,25 hrs.

## PUBLIC ACCOUNTS COMMITTEE EIGHTY-SEVENTH & NINETY-THIED REPORTS

श्री घटल बिहारी वाजपेयी (बलरामपुर): घष्यक्ष महोदय, मैं लोक लेखा समिति के निम्न-लिखित प्रतिवेदन प्रस्तुत करता हूँ:

- (1) साध विभाग से सम्बन्धित विनियोग लेखे (सिविल), 1966-67 तथा लेखा परीक्षा प्रतिवेदन (सिविल), 1966 पर समिति के 43 वें प्रति-वेदन में की गई सिफारिशों पर सर-कार द्वारा की गई कार्यवाही के बारे में 87वां प्रतिवेदन ।
- (2) केन्द्रीय राजकीय फार्म सूरतगढ़ (हृषि विभाग) से सम्बन्धित लेखा ९ रीक्षा प्रतिवेदन (सिविल), 1966 के पैरा 39 पर समिति के 58वें प्रतिवेदन में की गई सिफारिशों पर सरकार द्वारा की गई कार्यवाही के बारे में 93वां प्रतिवेदन।

श्री मोलहू प्रसाद (बांसगाँव): प्रध्यक्ष महोदय, व्यवस्था का प्रश्न है। मैं भ्रापके माध्यम से लोक लेखा समिति के भ्रष्यक्ष से जानना चाहता हूं कि संसदीय इतिहास में लोक लेखा समिति का प्रकाशन कभी भी हिन्दी में निक-लेगा या नहीं? अध्यक्ष महोक्य: यह बात आई थी और इसके ऊपर बात हो चुकी है। आप थे नहीं। श्री मोलहू प्रसाद: मद तो हैं, मद तो बतला दीजिए।

श्रध्यक्ष महोदय: श्रव एक एक मेम्बर श्रगर श्रलग श्रलग चाहे तो श्रलग श्रलग तो नहीं ले सकते। मैं श्राप को बता दूंगा। उसके लिए बात हो चुकी है। मैंने कहा कि हम इसको एग्जामिन कर रहे हैं।

12,26 hrs.

## RAILWAY BUDGET—GENERAL DISCUSSION

MR. SPEAKER: The House will now proceed with General Discussion of the Railway Budget. Shri Poonacha was on his legs and may continue.

SHRI C. M. POONACHA (Mangalore): Yesterday, I was briefly referring to the functions of the Convention Committee set up by both Houses. Here I would briefly refer to the debates in this House when that particular Motion was moved......

12,27 hrs.

## PERSONAL EXPLANATION BY MEMBER

SHRI J.B. KRIPALANI (Guna): Before the discussion on the Railway Budget begins, I want to make a submission. I had given notice to make a personal explanation.

MR. SPEAKER: I thought he could make that statement tomorrow. But as tomorrow has been declared a holiday he is allowed to make the statement just now.

SHRIJB, KRIPALANI: I refer to two things about which the Prime Minister has given an answer. One was about an interview she gave to a French women's magazine. She has said, among other things, after paying compliments to a notorious member of this House, Piloo

Mody, who is her friend, as we all are her friends.....

SHRI RANGA (Srikakulam): Why 'notorious'?

SHRI J. B. KRIPALANI: He does not mind. The hon, member need not bother.

SHRI S.M. BANERJEE (Kanpur): He is an hon, member.

SHRI LOBO PRABHU (Udipi) : Well known member.

SHRI J. B. KRIPALANI: May I take the help of my helpmate to quote what the Prime Minister said?

MR SPEAKER: You can take her help in this House and also in your house.

SHRIMATI SUCHETA KRIPALANI (Gonda): This is what the Prime Minister said:

"The words which appear afterwards which were quoted here are not in quotation marks. They are her own version of what she thought I said. She also says that I told her that Gandhiji lived in Anand Bhavan during all his visits to Delhi. Sometimes in the interviews people get a little mixed up. As I said as regards the reference to village economy, she does not claim to quote my exact words".

SHRI J. B. KRIPALANI: But the fact is that the P.M. says that we will have to live in the villages. I will read what translation I read on that day.

SHRIMATI SUCHETA KRIPALANI: That is that portion:

Ł.,

"If we decide to follow the line of Mahatma Gandhi, one has to admit that in that case we will all remain in villages, travelling by bullock carts and refuse all the advances of modern life."

Later on it says:

"If we are ready to accept that, it follows that we do not need industries. But if we want trains, 'planes and all the equipments we are used in our daily life, the problem is to know whether we should buy these materials or manufacture them"."

"The second is obviously more advantageous" So, it says "we", it does not say "they will have to". Anyway, the Prime Minister has not been good enough to tell us what exactly she said about the economic policies of Gandhiji in this interview. This interview was published on the 6th October last year. It is an interview which talks very highly of her, calling her Mother India. She must have received the copy in a few days, and it is possible that she read it, but there has been no contradiction. May I request the Prime Minister to send to this journal a contradiction and also state what she talked about Gandhiji's economic views.

I have got the passage translated from a Frenchman, and it is exactly as it is reported in the *March of the Nation*, it is an absolute literal translation. I have got a copy of the magazine.

MR. SPEAKER: Will you please send this magazine?

SHRIJ B. KRIPALANI: Here is a copy of the magizine. Many people on that day said this was only a translation. I have been informed by a Frenchman that this is a literal translation. I was also informed by Mr. Mukerjee, who seems to know French, that it is an exact translation. I hope the P.M. will take this opportunity to contradict in this journal what she is supposed to have said, that these are not her words, and that she will also say what words she used. We wou'd also like to know in this House what words she used.

That is one thing. Another thing is about the award given to a man who described Gandhiji.....

MR. SPEAKER: That is not permissible, that is another matter.

MR. SPEAKER: You told me only about this magazine.

SHRI J. B. KRIPALANI: It was said by the Prime Minister that this award was given because of his artistic ability. Has an artist no duty to look to the feelings of the people? Is an artist an unsocial person?

MR. SPEAKER: This is not part of the personal explanation.

SHRI J. B. KRIPALANI: This is a very important issue, and I must be heard. This is very unfair. I never talk.

SHRIRANGA: Why don't you allow him?

SHRI BAL RAJ MADHOK (South Delhi): You allow him two minutes only.

SHRI J. B. KRIPALANI: Let me make my meaning clear. (Interruptions) I am not a frivolous person. I do not raise my voice, I do not even contradict people. I could have contradicted her there and then, but I showed her courtesy, as I always show her courtesy. That courtesy should be extended to me.

She says that the award was given for artistic work, but is not an artist a socialman, a man living in society? Can an artist not show his art in any other way than by writing about Gandhiji like that? If any artist before independence had used these words for Vallabh Bhai Patel, for Rajen Babu, for Jawaharlal, and the British Government had awarded him the title of "Sir", what would we have would an artist be given an award on by the King of England if he were a person who talked in such terms about Churchill? I say these are things which we must take note of. I want the whole world do know what we are doing-artists being given titles.

THE PRIME MINISTER; MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) I did not say that the Translation

was incorrect. What I said was that the words 'reactionary' and 'mad cap' were words used by Shri Piloo Mody and do not find a place in the magazine. This was a paragraph, I said, if not in quotation marks...

SHRI RANGA: You did not disown those points.....(Interruptions).

SHRIMATI INDIRA GANDHI: I said very clearly that the interviewer got things mixed up. I explained how in the paragraph preceding there was an inaccuracy. I have not read the entire article. I have read only one or two of the Therefore, paragraphs. maybe, are many other mistakes I am not in the habit of reading what appears about me because my time is limited and I think other people are more interesting to read about ..... (Interruptions) I know French and therefore when this matter came up in the House I sent for the magazine; I read that passage: Infact I had the magazine with me here yesterday when I was speaking. The paragraph which Acharyaji has mentioned is there in the article; I am not denying that,

SHRI J. B. KRIPALANI: 1 can keep it on the Table of the House.

SHRIMATI INDIRA GANDHI: If you like, you can keep it on the Table of the House.

What I was saying was that as far as I could remember this lady had got various things mixed up. Preceding this she has made one statement which says that I told her that whenever Gadhiji visited Delhi he stayed in our house, Anand Bhavan. I cite this because it is patently something wrong.

AN HON. MEMBER: It is a small matter.

SHRIMATI INDIRA GANDHI: It may be small but it gives an indication of how some of these persons get mixed up about their facts. It is not possible for me to quote the exact words which I said. As far as I remember the interview was in July; it might have been in October. But I am sure I have not spoken in this particular way. I may have said, again I really do not remember the exact words, that

## [Shrimati Indira Gandhi]

Personal Explanation

some people speak of our economy being village based; there are some people in our country who are against the establishment of big industries. As far as I remember, I had not put these words in Gandhiji's mouth. I think the point that I always make, even though we are ourselves fully aware of it, is that the nation cannot go forward without the improvement of the rural areas, improvement in the condition of our agriculturists, but agriculture is to a large extent dependent on improvement in industry because modern agriculture needs a lot of equipment and other things Normally that is how I speak. As I said I cannot remember the exact words. But these were by the way; most of the questions the lady asked me were very light-hearted questions, with regard to women's magazine, etc....(Interruptions).

SHRIMATI INDIRA GANDHI: Normally there are so many mis-statements appearing in both foreign and Indian magzines and newspapers that it is not even physically possible to keep contradicting them. If hon. Mcmber, Acharya, likes, we can certainly write to this magazine, but I doubt very much whether they would print it. But I have no objection to writing to them to clarify my views. (Interruption) As far as the other matter is concerned, I gave my views yesterday... (Interruption).

SHRI J. B. KRIPALANI: They spread 62 many false ideas about Gandhiji abroad (Interruption).

SHRIMATI INDIRA GANDHI: I am sure that everybody knows a great deal about Gandhiji and no such remarks are going to distort his image abroad.

SHRI RANGA: Therefore, you should give them prizes.

SHRIMATI INDIRA GANDHI I That

is quite another matter. One minute we are discussing one thing and then in the next minute we are discussing another thing! I have given my views about the award. (Interruption) I think this matter can certainly be discussed further but then we have to take into account many other things: whether people who belong to the Jan Sangh and especially the RSS—do we not know what views about Gandhiji they expressed until recently? Interruption...... Is that not more serious than a stray remark? SEVERAL HON. MEMBERS rose.

SHRI RANGA: What Is this; Sir? You should be able to say that this is not proper.

SHRI BAL RAJ MADHOK: She abuses Gandhiji and takes shelter under the RSS.

SHRI RANGA: We certainly object to that. (Interruption)

MR. SPEAKERS: Order, order. Let us listen to her.

SHRI RANGA: Why should she try to prejudice the issue in this manner? Let her justify or otherwise apologise to the whole of the nation for having given that award to that traitor, (Interruption) The whole of the country is shocked at this.

SEVERAL HON. MEMBERS rose -

MR. SPEAKER: Order, order. Have you finished.

SHRIMATI INDIRA GANDHI: Yes.

12.43 hrs.

RAILWAY BUDGET—GENERAL DISCUSSION—(contd.)

MR. SPEAKER; Shri C. M. Poonacha.

SHRI C. M. POONACHA (Mangalore):
Sir, I referred to the point regarding the constitution of the Convention Committee yesterday in the course of the debate on the Railway Budget. I referred to the constitution of the Convention Committee to